

(J.H.C. Sch. 1-7)

From:

**Mohammad Shakir**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Ms. Babita Prasad, Presiding Officer, Labour Court, Hazaribagh.
2. Mr. Dhruva Chandra Mishra, Presiding Officer, Labour Court, Ranchi.
3. Mr. Rama Shanker Singh, Presiding Officer, Labour Court, Jamshedpur.
4. Mr. Anuj Kumar No. I, Presiding Officer, Labour Court, Bokaro.
5. Mr. Arvind Kumar No. I, Presiding Officer, Labour Court, Deoghar.
6. Ms. Prem Lata Tripathi, Presiding Officer, Labour Court, Dhanbad.

Sub:- Regarding nomination for One day **Workshop on Labour Laws for Presiding Officers of Labour Courts (W-03) (06 Participants)**, scheduled to be held on **7<sup>th</sup> January, 2024** at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you for attending One day **Workshop on Labour Laws for Presiding Officers of Labour Courts (W-03) (06 Participants)**, scheduled to be held on **7<sup>th</sup> January, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training till the evening of concluding day of the training**. You have to **report at Academy for Training on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

Yours sincerely,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 60 /Apptt.

Dated, Ranchi, the 03/01/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1540/JAJ dated 19.12.2023/ The Principal; District & Sessions Judge, Hazaribagh, Jamshedpur, Bokaro, Deoghar & Dhanbad including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General